

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for Admission & Hearing.

Rejoinder not filed.

by 3/2/04

Bund

Order 4.2.04

Copy of order prepared for Counsel on both sides.

by 13/2/04

by 13/2/04
So (53)

Order dated 4.2.04

The learned counsel for the applicant, by filing a memo dated 4.2.04 submits that his client is no more interested in pursuing the matter as the same has become infructuous.

Heard Sri Ashok Mahandya, learned senior counsel for the respondents.

In view of submission made and memo filed, the O.A. is dismissed for having become infructuous.

Vice-Chairman(A)
Vice-Chairman(S)